

# United Nations Nations Unies

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REFERENCE: SCA/2/11 (20)

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **12 August 2011**, the Committee approved the **addition of the entry** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

## **A. Individuals associated with Al-Qaida**

**QI.A.295.11. Name:** 1: MUHAMMAD 2: JIBRIL 3: ABDUL RAHMAN 4: na  
**Title:** na **Designation:** na **DOB:** a) 28 May 1984 b) 3 Dec. 1979 c) 3 March 1979 (from false passport) **POB:** East Lombok, West Nusa Tenggara, Indonesia **Good quality a.k.a.:** a) Mohammad Jibril Abdurrahman b) Muhammad Jibriel Abdul Rahman c) Mohammad Jibriel Abdurrahman d) Muhamad Ricky Ardhan, born 8 Aug. 1980, (appears in false Indonesian passport number S335026) e) Muhammad Ricky Ardhan bin Muhammad Iqbal f) Muhammad Ricky Ardhan bin Abu Jibril **Low quality a.k.a.:** a) Muhammad Yunus b) Heris Syah **Nationality:** Indonesian **Passport no.:** na **National identification no.:** a) Indonesian national identity card number 3219222002.2181558 b) Identification number 2181558 **Address:** a) Jalan M. Saidi RT 010 RW 001 Pesanggrahan, South Petukangan, South Jakarta, Indonesia b) Jalan Nakula of Witana Harja Complex Block C, Pamulang, Banten, Indonesia **Listed on:** 12 Aug. 2011 **Other information:** Senior member of Jemaah Islamiyah (QE.J.92.02.) directly involved in obtaining funding for terrorist attacks. Sentenced in Indonesia to five years in prison on 29 Jun. 2010. Father's name is Mohamad Iqbal Abdurrahman (QI.A.86.03.).

In accordance with paragraph 19 of resolution 1989 (2011), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

[http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the seventeenth update of the List in 2011.

12 August 2011



## Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

### UN SITE SEARCH:




- Home
- General Information
- Latest News
- Resolutions
- Al-Qaida Sanctions List
- Listing
- Narrative Summaries of Reasons for Listing
- De-listing
- Office of the Ombudsperson
- Exemptions
- Committee Guidelines
- Reporting Tools
- Useful papers
- Selected Documents
- Expert Group Documents
- Member State Reports
- Press Releases
- Sanctions Committees Homepage
- Security Council
- UN Homepage

### NARRATIVE SUMMARIES OF REASONS FOR LISTING

#### QI.A.295.11. MUHAMMAD JIBRIL ABDUL RAHMAN

*Date on which the narrative summary became available on the Committee's website:* 12 August 2011

Muhammad Jibril Abdul Rahman was listed on **12 August 2011** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" or "otherwise supporting acts or activities of" Jemaah Islamiyah (QE.J.92.02).

*Additional information:*

Muhammad Jibril Abdul Rahman is a senior member of Jemaah Islamiyah (JI) (QE.J.92.02) and has been directly involved in obtaining funding for terrorist attacks and other JI-linked operational activities. He is the son of Mohamad Iqbal Abdurrahman (QI.A.86.03). Muhammad Jibril Abdul Rahman was sentenced in Indonesia to five years in jail on 29 June 2010 for concealing information about terrorist crimes in connection with attacks in Jakarta, Indonesia, on 17 July 2009, and for falsifying documents. On 17 July 2009, two suicide bombers detonated explosive devices at the J.W. Marriott and Ritz-Carlton Hotels in Jakarta, killing seven people and wounding approximately 50 others.

Muhammad Jibril Abdul Rahman has solicited funds on behalf of senior JI member Noordin Mohammad Top (deceased), who led the JI faction that conducted the group's 17 July 2009 attacks. In August 2008, Muhammad Jibril Abdul Rahman agreed to provide Top with funding for terrorist operations at a meeting with Top and Saefudin Zuhri, the main plotter of the 17 July 2009 bombings who is also deceased. Muhammad Jibril Abdul Rahman contacted his Saudi-based brother to request that he arrange for approximately \$10,000 in cash to be passed to Top. A letter found on Top's laptop written by Zuhri identified Muhammad Jibril Abdul Rahman as the connection between Top's network and foreigners providing funding. Muhammad Jibril Abdul Rahman also personally went to Saudi Arabia in September 2008 to raise funds for terrorist attacks.

As of late 2008, Muhammad Jibril Abdul Rahman was working on behalf of JI member Imam Samudra (deceased) and other JI members responsible for bombings in Indonesia. Samudra was executed on 9 November 2008 in Indonesia for his role in the 2002 Bali bombings, which killed 202 people.

Muhammad Jibril Abdul Rahman was a senior member of JI's Pakistan-based Al-Ghuraba cell and had been selected by JI leaders for travel to Pakistan as a member of that cell. While in Pakistan, he participated in military training and, in 2001 was dispatched to Kashmir by JI member and Al-Ghuraba cell leader Gun Gun Rusman Gunawan (QI.G.218.06). Muhammad Jibril Abdul Rahman returned to Pakistan in 2007, where he met with Al-Qaida (QE.A.4.01) and Taliban personnel.

*Related listed individuals and entities:*

Al-Qaida (QE.A.4.01), listed on 6 October 2001  
 Jemaah Islamiyah (QE.J.92.02), listed on 25 October 2002

Mohamad Iqbal Abdurrahman (QI.A.86.03), listed on 28 January 2003  
 Gun Gun Rusman Gunawan (QI.G.218.06), listed on 21 April 2006